

treating the water could be provided. But inspite of assurances no assistance from Central Government has been provided. So, I request the Government to provide immediate assistance to Government of Himachal Pradesh to control these diseases so that people could get relief.

(v) *Need to instal electronic telephone exchange in Jalpaiguri, West Bengal.*

[English]

SHRI JITENDRA NATH DAS (Jalpaiguri) : Sir, Jalpaiguri town is one of the oldest cultural and beautiful divisional towns of West Bengal. In this age at science and technology, manually operated telephone exchange is till to day working in Jalpaiguri town. It is practically non-functional and has failed to meet the demand of the people. Thanks to the Government that it is very much considerate to introduce electronic exchange. For this replacement, 78 KM underground cable work alongwith other necessary infrastructure, is about to be completed in Jalpaiguri town.

I urge upon the Government to take immediate action so that electronic exchange with modern equipments ILT-2048 may be started within this year itself.

(vi) *Need to confer citizenship rights on refugees from East Pakistan settled in Pilibhit district of U.P.*

[Translation]

DR. P. R. GANGWAR (Pilibhit) : Mr. Speaker, Sir, I would like to raise a matter under Rule 377. In 1955 refugees from East Pakistan came to my Parliamentary Constituency Pilibhit. They have not been granted Indian citizenship. Names of some of them were included in the voters lists of 1964-65 but later on their names were deleted from the voters lists with the result that they are deprived of Government assistance like grants, scholarships granted to Scheduled Castes and Scheduled Tribes in the absence of caste certificates. I request the Government to grant Indian citizenship to all these refugees.

(vii) *Need to provide financial assistance from Prime Minister's Relief Fund to the next of kin of those who lost their lives in recent boat accident in Amalapuram, Andhra Pradesh.*

[English]

SHRI G. M. C. BALA YOGI (Amalapuram) : In Gogulanka village of Palavarin Mandal of my constituency, that is, Amalapuram of East Godavari District of Andhra Pradesh on July 13, 1991 there was a tragic boat accident in which 13 people lost their lives. While they were going to their work, the incident took place. They were all poor people, scheduled castes, agriculturists, men, women and children. I request the Honourable Prime Minister to provide some kind of financial assistance to the poor people from the Prime Minister's Relief Fund.

12.59 hrs.

DISCUSSION UNDER RULE 193

ESCAPE FROM THE CUSTODY AND SUBSEQUENT DEATH OF SHRI SHANMUGAM, AN ACCUSED IN THE RAJIV GANDHI ASSASSINATION CASE (Contd.)

[English]

MR. SPEAKER : The Hon. Minister Shri Chavan will now reply to the discussion.

THE MINISTER OF HOME AFFAIRS (Shri S. B. Chavan) : Mr. Speaker, Sir, I rise to clarify some of the points which the Hon. Members raised on the discussion about the suicide committed by Shri Shanmugam, who is supposed to be one of the persons who gave very important information about unearthing of large number of explosives and other material.

SHRI BUTA SINGH (Jalore) : Mr. Speaker, Sir, the Hon. Minister has already used the word 'suicide'. Has the Government come to a conclusion that it was definitely a suicide ? Still the inquiry is going on.